

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਸਕੱਤਰੇਤ

ਅਧਿਸੂਚਨਾ

17 ਜਨਵਰੀ, 2023

ਨੰ:1-ਸੀ.ਐਲ.ਬੀ./2022-23/ 01 ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੀ ਕਾਰਜਵਿਧੀ ਅਤੇ ਕਾਰਜ ਸੰਚਾਲਣ ਨਿਯਮਾਵਲੀ ਦੇ ਨਿਯਮ 180(1) ਅਧੀਨ ਡਾ.ਬਲਬੀਰ ਸਿੰਘ, ਐਮ.ਐਲ.ਏ. ਦੇ ਮਿਤੀ 07.01.2023 ਨੂੰ ਕੈਬਨਿਟ ਮੰਤਰੀ ਬਣ ਜਾਣ ਕਰਕੇ ਉਹ ਸਥਾਨਕ ਸੰਸਥਾਵਾਂ ਸਬੰਧੀ ਕਮੇਟੀ ਦੇ ਮੈਂਬਰ ਨਹੀਂ ਰਹੇ।

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੀ ਕਾਰਜਵਿਧੀ ਅਤੇ ਕਾਰਜ ਸੰਚਾਲਣ ਨਿਯਮਾਵਲੀ ਦੇ ਨਿਯਮ 207 ਨਾਲ ਪੜ੍ਹੇ ਜਾਂਦੇ ਨਿਯਮ 180(3) ਅਧੀਨ, ਮਾਨਯੋਗ ਸਪੀਕਰ, ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਨੇ ਸਰਦਾਰ ਫੌਜਾ ਸਿੰਘ, ਐਮ.ਐਲ.ਏ. ਨੂੰ ਸਾਲ 2022-23 ਦੇ ਬਾਕੀ ਰਹਿੰਦੇ ਸਮੇਂ ਲਈ ਸਥਾਨਕ ਸੰਸਥਾਵਾਂ ਸਬੰਧੀ ਕਮੇਟੀ ਦਾ ਮੈਂਬਰ ਨਾਮਜ਼ਦ ਕੀਤਾ ਹੈ।

ਸਥਾਨ:ਚੰਡੀਗੜ੍ਹ
ਮਿਤੀ 17 ਜਨਵਰੀ, 2023

ਸੁਰਿੰਦਰ ਪਾਲ
ਸਕੱਤਰ।

ਨੰ:1-ਸੀ.ਐਲ.ਬੀ./2022-23/ 1134 ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ, 18 ਜਨਵਰੀ, 2023

ਉਤਾਰਾ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਸਮੂਹ ਮੈਂਬਰ ਸਾਹਿਬਾਨ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

ਗੁਰਵਿੰਦਰ ਜੀਤਕੌਰ
ਸੁਪਰਡੈਂਟ,
ਵਾਸਤੇ ਸਕੱਤਰ।

Attested

ਗੁਰਵਿੰਦਰ ਜੀਤਕੌਰ
Superintendent
Punjab Vidhan Sabha
Chandigarh

PUNJAB VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 17th January, 2023

No.1-CLB/2022-23/ 01 Dr.Balbir Singh, MLA on having been appointed as Cabinet Minister w.e.f. 07.01.2023 has ceased to be the Member of the Committee on Local Bodies for the year 2022-23 from above said date under first proviso to Rule 180(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

Under Rules 180(3) read with rule 207 of the Rules of Porcedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker has nominated Sardar Fauja Singh, as a Member of the Committee on Local Bodies for the remaining period of the year 2022-23

CHANDIGARH

Dated 17th January,2023

SURINDER PAL

SECRETARY.

No.1-CLB.2022-23 1134 Chandigarh dated, 18 January, 2023

Copy forwarded to all Members of Punjab Vidhan Sabha for information.

Attended

Gurinderjit Kang
Superintendent
Punjab Vidhan Sabha
Chandigarh

Gurinderjit Kang
SUPERITENDENT.

For Secretary.